

**ENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Ashok Basu, Chairperson**
- 2. Shri Bhanu Bhushan, Member**
- 3. Shri A.H. Jung, Member**

Petition No. 6/2004

In the matter of

Fixation of wheeling charges in respect of Transmission System of Grid Corporation of Orissa Ltd. for wheeling of power from NTPC power stations in Eastern Region (ER) through their system to Madhya Pradesh State Electricity Board (MPSEB), Jabalpur with effect from 1.4.2001.

And in the matter of

Madhya Pradesh State Electricity Board	...	Petitioner
Vs		
1. Grid Corporation of Orissa Ltd., Bhubaneswar		
2. Eastern Region Electricity Board, Kolkata	...	Respondents

The following were present:

1. Shri D. Khandelwal, Addl SE, MPSEB
2. Shri Deepak Shrivastava, EE, MPSEB
3. Shri Raj Kumar Mehta, Advocate, GRIDCO

**ORDER
(DATE OF HEARING: 4.7. 2006)**

The application is made for fixation of wheeling charges for use of the transmission system belonging to Grid Corporation of Orissa Ltd. (GRIDCO) for wheeling of power from the generating stations owned by National Thermal Power Corporation Ltd. located in Eastern Region to the petitioner, Madhya Pradesh State Electricity Board, for the period 1.4.2001 to 31.3.2004 in accordance with the Commission's notification dated 26.3.2001.

2. The adjudication of the petitioner's claim involves detailed study of the factual background and the technical aspects. Therefore, we feel it appropriate that the matter be looked into by a one-member Bench of the Commission in the first instance. For this purpose, we depute one of us (Shri A. H. Jung, Member). The one-member Bench shall consider the matter after opportunity to the parties to the dispute and shall make appropriate recommendations for consideration of the Commissions.

3. The parties shall appear before the one-member Bench on 2.8.2006 at 11.30 A.M..

sd-/
(A.H. JUNG)
MEMBER

sd-/
(BHANU BHUSHAN)
MEMBER

sd-/
(ASHOK BASU)
CHAIRPERSON

New Delhi dated the 10th July 2006